

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 390
TO BE ANSWERED ON FEBRUARY 06, 2023**

FACILITIES TO STREET VENDORS

NO. 390. SHRI NARESH BANSAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the list of urban vendors provided with identity cards in the year 2021-22, under National Urban Livelihoods Mission (NULM), State-wise and District-wise;
- b) the list and the details regarding the proposed projects for infrastructure development of vending zones in the country;
- c) the status of projects sanctioned, type of projects, cost incurred, deadlines and the reasons for delay;
- d) the list of areas in which training programmes and sessions on financial literacy for street vendors have been conducted during the last five years, year-wise and State-wise; and
- e) the number of street vendors in the State of Uttarakhand who have been trained under the programme and sessions held on financial literacy for street vendors since 2018, district-wise?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a): The Support to Urban Street Vendor (SUSV), one of the component of the Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), complements the implementation of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 by the States / Union Territories (UTs). Under SUSV, financial support is being provided, *inter-alia*, for identification of street vendors, issuance of Identity Cards and development of vending infrastructure etc.

District-wise information of street vendors provided with identity cards is not maintained at the level of Ministry of Housing and Urban Affairs (MoHUA). However, State/UT-wise information, as received from States/UTs for year 2021-22, is at Annexure-I.

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(b)&(c): The Street Vendors Act is being implemented by respective States/UTs by framing Rules, Scheme, Bye-laws and Plans for street vending as per provisions of the Act. As per Section 21(1) of the Act, every local authority shall, in consultation with the planning authority and on the recommendations of the Town Vending Committee, once in every five years, prepare a plan to promote the vocation of street vendors covering the matters which includes determination of vending zones as restriction-free-vending zones, restricted vending zones and no-vending zones based on local conditions in their respective jurisdictions.

Under DAY-NULM, funds are provided to States/UTs in a consolidated manner. Out of total funds including state share, the States/UTs can spend upto 5% of funds for implementation of SUSV component including, inter-alia, development of vending infrastructure. Details of the projects for infrastructure development of vending zones is not maintained centrally. As reported by States/UTs, a total of 13,403 vending zones have been identified as on 25.01.2023.

(d)&(e): The guidelines of SUSV prescribe that Urban Local Body (ULB) will organize sessions on financial literacy for identified street vendors with support of resource organization and field staff. The details of such sessions are not maintained at the level of MoHUA.

MoHUA is also implementing Central Sector Scheme PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) since June 01, 2020 to facilitate collateral free working capital loan, to street vendors to restart their businesses adversely impacted due to Covid-19 pandemic. Digital integration of beneficiaries is an integral component of the Scheme. Beneficiaries are trained in debit and credit transactions within a week of loan disbursement by the concerned branch of the Bank. To provide further impetus to it, 'Main Bhi Digital' campaign has been organised thrice i.e. from January 4 to February 28, 2021, July 1 to August 15, 2021 and from September 9 to November 30, 2021. Further, to honor the contribution of street vendors towards Indian economy and include them in the celebrations of Azadika Amrit Mahotsav - India's 75th year of Independence, 'SVANidhi Mahotsav' was organized from 09 July to 31 July 2022 across 75 cities of India including Nainital & Uttarkashi during which more than 50,000 street vendors were imparted with digital trainings.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) of RAJYA SABHA UNSTARRED QUESTION NO. 390 TO BE ANSWERED ON FEBRUARY 06, 2023.

STATE / UT-WISE NUMBER OF STREET VENDORS PROVIDED WITH IDENTITY CARDS DURING YEAR 2021-22

S. No.	State/Union Territory	No. of Street vendors
1	Andaman & Nicobar Islands	670
2	Andhra Pradesh	7,590
3	Assam	513
4	Bihar	35,185
5	Chhattisgarh	1,367
6	Haryana	5,621
7	Himachal Pradesh	91
8	Jammu & Kashmir	499
9	Jharkhand	1,495
10	Karnataka	8,023
11	Kerala	3,642
12	Madhya Pradesh	1,65,658
13	Maharashtra	3,033
14	Manipur	6,273
15	Meghalaya	30
16	Nagaland	47
17	NCT of Delhi	56,422
18	Odisha	2,417
19	Punjab	2,118
20	Rajasthan	3,236
21	Tamil Nadu	693
22	Telangana	43,162
23	Uttar Pradesh	29,785
24	Uttarakhand	3
	Total	3,77,573